

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1335 OF 2024

IN THE MATTER OF:

Hemant Singh Gonia **....PETITIONER**
State of Uttarakhand & Ors. **....RESPONDENT**
VERSUS

MEMO OF PARTIES (As per order dated 25.02.2025)

Hemant Singh Gonia **....PETITIONER**

VERSUS

1. State of Uttarakhand

Through Principal Secretary,
Environment Department, Government of Uttarakhand
Regional Office (NCZ), 25,
Subhash Road, Dehradun - 248001
Email: moef.ddn@gmail.com

(RESPONDENT NO.1)

2. District Magistrate, Nainital

Collectorate office, Nainital, Uttarakhand – 263001
Email: dm-nai-ua@nic.in

(RESPONDENT NO.2)

3. State Wetland Authority, Dehradun, Uttarakhand

85, Rajput Road, Dehradun – 248009
Email: cwlvua@yahoo.co.in

(RESPONDENT NO.3)

4. Divisional Commissioner, Kumaon Division, Nainital

Tallital, Nainital, Naina Range, Uttarakhand 263002
Email: comm-kum-ua@nic.in

(RESPONDENT NO.4)

5. Uttarakhand Pollution Control Board

Through Member Secretary
94, Haridwar Road, Saket Colony,
Dharampure, Haridwar Road, Nehru Colony,
Saket Colony, Dharampure, Dehradun, Uttarakhand-248001
Email: msukpcb@yahoo.com

(RESPONDENT NO.5)